

**GOVERNMENT OF INDIA
HOME AFFAIRS
LOK SABHA**

UNSTARRED QUESTION NO:3203
ANSWERED ON:11.02.2014
GRAMIN SEWA BUSES
Punia Shri P.L.

Will the Minister of HOME AFFAIRS be pleased to state:

- (a) the total number of `Gramin Sewa` bus service being run in the National Capital Territory (NCT) of Delhi;
- (b) the total number of persons killed/injured in accidents involving `Gramin Sewa` buses and the action taken against the drivers during each of the last three years and the current year;
- (c) whether many such vehicles are plying without permits and driving licences in the NCT of Delhi;
- (d) if so, the details thereof and the action taken in this regard; and
- (e) the number of `Gramin Sewa` vehicles fined and the total amount of fine collected therefrom during the said period?

Answer

MINISTER OF THE STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MULLAPPALLY RAMACHANDRAN)

- (a) The total number of vehicles registered under Gramin Sewa category at present is 6153.
- (b) Details of persons killed/injured in accidents involving 'Gramin Sewa' buses during 2011, 2012, 2013 & 2014 (upto 31.01.2014) are as under:-

Year	Persons Killed	Persons Injured
------	----------------	-----------------

2011	22	332
------	----	-----

2012	22	235
------	----	-----

2013	16	135
------	----	-----

2014 (upto 31.01.2014)	00	06
------------------------	----	----

The action against the drivers is taken as per the provisions of the Code of Criminal Procedure (CrPC) 1973.

- (c) to (d) Action is taken if, the driver of such vehicles fails to produce the valid permit & driving license at the spot. Data regarding vehicles plying without permits is not maintained. However, the details of prosecution against permit violation & without driving license in respect of 'Gramin Sewa Buses' during the year 2011, 2012, 2013 and 2014 (upto 31.01.2014) are as under:-

Year	Permit Violation Without Driving License
------	--

2011 9886 1194

2012 7567 433

2013 8424 723

2014 (upto 31.01.2014) 541 88

(e) During the year 2012-13, total no. of 3835 Gramin Sewa challaned of which 1010 were impounded and during the current year i.e. 1st April 2013 to 31st January 2014 total no. of 1430 Gramin Sewa have been challaned of which 532 have been impounded. The category wise amount of fine is not maintained.